

DIVISION BENCH
COURT - I

O-236

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/95(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES BIHAR VS HOTEL HOLY CREST BODHGAYA PRIVATELIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

Mr. Ajay Chaubey, Adv.] For the Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter for arguments on **11.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**